

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s).
33413-33415/2014

DINA NATH ALIAS DEEN DAYAL Petitioner(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI AND ORS Respondent(s)

(with appln. (s) for c/delay in filing SLP and exemption from
filing O.T. and office report)

Date : 25/03/2015 These petitions were called on for hearing today.

For Petitioner(s) Ms.Anvita Cowshish,adv.
Mr. Mohit D. Ram,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

File not received.

List again on 15.07.2015.

(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.03.27
11:19:43 IST
Reason: